

RP NO 61/98

R/9/12

12/12/98

53) 4.12.1998.

None for both sides.
Notice of the applicant
is not returned.

Issue fresh notice to the
applicant, Returnable by 11.1.1999.

D. S. Baoreja
(D.S. Baoreja)
MCA

R. G. Vaidyanatha
(R.G. Vaidyanatha)
V/C.

OS

Notices issued to
Applicant, Respondents on
18/12/98

8
16/12

Notice dt. 18/11/98
send back with
the postal remark
"Left"

18
18/12

Notice dt. 16.12.98
send back with postal
remark "Left"

18
18/11

Per Tribunal

Date: 11/1/99

Applicant in person by *me*

Advocate / Respondent by *me*

Counsel Time *over*

The matter adjourned to 17/1/99
for *adv.* 2A 61/98

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Dy. Registrar